

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH

Civil Misc. Contempt Appeal 99/88

in

O.A. 194 of 87

A2
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Brijesh Kumar Applicant

vs.

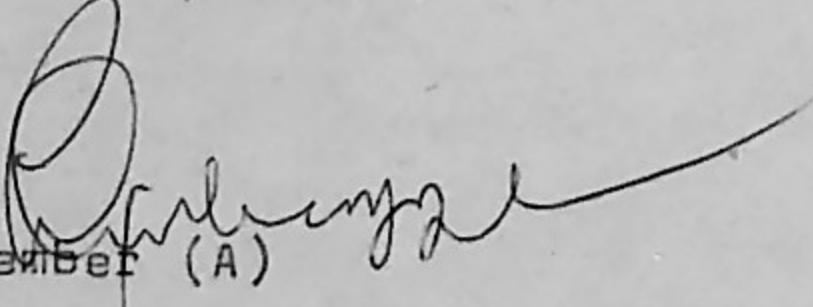
Union of India & Others Respondents.

Hon. Mr. Justice U.C. Srivastava, V.C.

Hon. Mr. K. Obayya, Member (A)

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

The learned Counsel for the appellant says that the order passed by the Tribunal has been complied with. As the order of the Tribunal has been complied with, the applicant is no longer interested in pursuing the matter. The learned Counsel for the applicant has also no objection. Accordingly this case is dismissed as not pressed.


Member (A)


Vice-Chairman

Dated 26th March, 1992, Allahabad.

(tgk)